

पुनर्गठित तथा अंतरराज्य-बाधे वाली (बी महारज्य समूह) : (क) तथा (ख). वास्तव में १२६ विस्थापित परिवारों को दो गयी जमीनों का अधिकार उन्हें नहीं दिया जा सका, क्योंकि इन जमीनों पर स्थानीय लोगों का अधिकार है। लेकिन ऐसे लोगों को जायदादें खरीदने के लिये अपने दावे इस्तेमाल करने की इजाजत दी गयी है। उन्हें इन जमीनों के बदले दूसरी जमीनें देने का मामला भी विचाराधीन है।

(ग) इस समय इन जमीनों पर बन हुये कारखानों को हैसियत को बढ़ावा दी जा रही है।

Small Scale Industries

1881. Shri Elayaperumal: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount allotted to the Small Scale Industries in Madras State from the National Small Scale Industries Corporation for the year 1957-58; and

(b) the names of those Small Scale Industries which received the aid?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The National Small Industries Corporation does not render any assistance in the form of cash loans to Small Scale Industries. Presumably the Hon'ble Member has in mind the scheme for supply of machines on hire-purchase basis by the Corporation. But no specific amount is allotted to any particular State for this scheme. The Corporation deals with applications on their merits.

(b) A statement showing the names of Small-scale units in Madras to whom machinery has been supplied by the Corporation is placed on the Table of the Lok Sabha. [See Appendix IV annexure No. 85].

Establishment of Arab Common Market

1882. Shri Raghunath Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Committee of Arab Chamber of Commerce which met on the 24th November, 1957 at Cairo decided about the establishment of Arab Common Market; and

(b) if so, how this scheme will affect the Indian Commerce and Industry?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). Yes, Sir. Only a general recommendation has been made by the Committee of the Arab Chambers of Commerce. The details of the suggested Common Market are not known; it is therefore impossible to assess the possible effect of the suggestion on Indian Commerce and Industry.

Export of Monkeys

1883. Shri Sanganna: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a firm in Madras has been given permission to capture monkeys in the Koraput District (Orissa) for export to America;

(b) if so, the name of the firm; and

(c) the terms and conditions of the permission?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) to (c). No, Sir. No such permission has been given by the Government of India to any firm in Madras. But permission, it is known, had been given by the State Government concerned to Messrs. Vita Private Ltd. Delhi for capturing monkeys in Koraput District. The permission has since been withdrawn.